

- (b) if so, the details thereof;
- (c) whether it is also a fact that this amount is nearly three times the Central allocation to the scheme for the financial year 2018-19;
- (d) if so, the details thereof; and
- (e) how the Ministry would pay the States for the scholarships of dalit students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (d) Post Matric Scholarship Scheme for Scheduled Caste Students (PMS-SC) is an open ended scheme with no limit on the number of eligible beneficiaries and amount of tuition fees that can be charged by the Educational Institutions. The Demand under the scheme is higher compared to allocation of budget. The accumulated arrear as on 31.3.2018 is to the tune of ₹ 6000 crore. A proposal for additional allocation of funds to clear the arrears under this scheme has been submitted to Cabinet Secretariat on 22.3.2018. The Budget Estimate 2018-19 under PMS-SC Scheme is ₹ 3000 crore.

(e) The Central Assistance towards outstanding arrear/pending amount is considered for release to States/UTs time to time after receipt of complete proposal alongwith Utilization Certificate, audited expenditure etc and based on availability of funds.

Rehabilitation of mentally ill patients

4443. PROF. M. V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government maintains a database of patients who are rendered homeless after completing mental health treatment;
- (b) if so, the number of such patients, since 2010, State-wise;
- (c) if not, the reasons therefor;
- (d) the number of halfway homes that the Central Government runs specifying the capacity of each of such homes. State-wise; and
- (e) whether the Central Government runs any programmes to engage with communities and families to ensure rehabilitation of such patient?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) Health is a State subject. The Union Ministry of Health and Family Welfare has informed that data regarding number of patients rendered homeless after completing mental health treatment is not maintained centrally.

(d) and (e) Relief to the disabled is also a State subject. However, the Department of Empowerment of Persons with Disabilities (Divyangjan) supplements the efforts of the voluntary sector in rehabilitation of persons with disabilities through the Central Sector Scheme namely, Deendayal Disabled Rehabilitation Scheme (DDRS), under which financial assistance is provided to Non-Government Organisations for various projects including halfway homes. A statement indicating the State-wise number of halfway homes assisted under DDRS is given in the Statement (*See below*).

The Union Ministry of Health and Family Welfare has informed that with the objective to address the burden of mental disorders, the Government of India is implementing the National Mental Health Programme (NMHP) since 1982. The Government supports implementation of the District Mental Health Programme (DMHP) under NMHP in 517 districts of the country for detection, management and treatment of mental disorders/illness. The DMHP has been restructured to include additional components including rehabilitation like suicide prevention services, work place stress management, life skills training and counselling in schools and colleges. Support is also provided for Central/State Mental Health Authorities, Research and Training and Information, Education and Communication (IEC) activities

Statement

State/UTs-wise number of halfway homes assisted under Deendayal Disabled Rehabilitation Scheme (DDRS)

Sl.No.	State	Half Way Home
1.	Assam	6
2.	Kerala	1
3.	Manipur	4
4.	Telangana	1
TOTAL		12

Allocation for schemes for transgender

4444. PROF. M. V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of beneficiaries covered under the scheme for transgender persons since 2013, year-wise;

(b) the quantum of funds allocated and utilised under the scheme since then, year-wise; and